COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 287 OF 2017

Dated: 19th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Ambuja Cement Limited ...Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi

Mr. Saurabh Jain

Counsel for the Respondent(s) : Mr.Manoj Kr. Sharma for

Mr. Pradeep Misra for HPERC

ORDER

Learned counsel for the appellant states that the Appellant will implead Himachal Pradesh State Electricity Board as a party respondent. Let it be impleaded within a week's time.

List the matter on <u>10.10.2017</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt